## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-62/2023/3359/A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance),

Gauhati High Court, Guwahati.

Shri Nur Muhammad Abdullah Ahmed

District & Sessions Judge (i/c),

Golaghat.

Dated Guwahati the 29 May, 2025.

Sub:

To,

Withdrawal of casual leave.

Ref:-

Your letter No. DJ (G) 3766/2025, dtd. 14.05.2025 .

Sir,

With reference to the above, I am directed to inform you that you have been granted withdrawal of your casual leave on 14.05.2025.

Yours faithfully,

Sdl-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-62/2023/3360/A, dated 2 9.5.2025

Copy forwarded for information to:

The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)